No. 8096 Legislative Branch-I

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 (As Passed by Rajya Sabha)

[Letter No. 12026/04/2023-C&LM dated 7th February, 2024 from Shri Arjun Munda, Minister for Tribal Affairs to the Secretary General, Lok Sabha]

The President, having been informed of the subject matter of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024, recommends to the House the consideration of the Bill under article 117(3) of the Constitution.

No. 8097

Parliamentary Notice Office

Distribution of Group Photograph of Members of Lok Sabha

Members are informed that copies of Group Photograph of Members of 17th Lok Sabha which was taken on 19th September, 2023 are available at Publications Counter.

Members may obtain/collect a copy of rolled form of 15"x40" size either in Hindi or English version from the Publications Counter, G-2, Ground Floor, Parliament House of India (New Building of Parliament) w.e.f Wednesday the 07th February, 2024 onwards as per their convenience.

No. 8098

Computer (HW&SW) Management Branch - Hardware Unit

Secured high speed Wi-Fi facility for Members of Parliament in Parliament House of India

Members are informed that secured Wi-Fi facility in the Parliament House of India has been provided with the assistance of the National Informatics Centre (NIC) to Members of Parliament. All Members of Parliament can utilise the Wi-Fi services as per guidelines sent to them through Members Portal. For any query, Hon'ble Members may kindly contact IT Help Desk, Lok Sabha Members' Lounge, Parliament House of India (Timing: 10 am to till House is adjourned).

Kind cooperation of Members is solicited.

No. 8099

Parliament Security Service

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No. 8100

Parliament Security Service

Entry regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of security of Hon'ble Members of Parliament in particular and PH Complex in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted in the Central Hall, Samvidhan Sadan.

Kind cooperation of Hon'ble Members is solicited.

No. 8101

Parliament Security Service

Restrictions on admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY"; and
- ii. C.P.W.D. staff working in the Sansad Bhawan whose presence is functionally required in connection with the discharge of their official duties.

No. 8102

Parliament Security Service

Ferry car services for Hon'ble Members

In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles Hon'ble Members are requested, to please alight at Iron Gates and make use of ferry cars available at Iron Gate(s) No.1 and Talkatora Road-I & II. For departure also, ferry car will be available in front of Building Gate No.1 and Makar Dwar at